

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

OA No.2003/2018  
MA No.2269/2018

New Delhi this the 22<sup>nd</sup> day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Rajeev Sharma  
S/o Radhey Shyam  
637, Gali No.15, Sant Nagar  
Main Market, Delhi.---(Kanungo, Group-C)
2. Parveen Kumar  
(Age 48 years)  
S/o Late Shri Kishan Chand  
R/o RZ, 212A Roshan Garden  
Najafgarh, New Delhi.---(Kanungo, Group-C)
3. Anil Kumar  
(Age 53 years)  
S/o Shri Om Prakash Sharma  
R/o Flat No.344-C, Pocket E  
LIG Flat GTB Enclave, Delhi.---(Kanungo, Group-C)
4. Narinder Kumar  
(Age 53 years)  
S/o Late Shri Sher Singh  
R/o H.No.D-671-72, Bunker Colony  
Ashok Vihar Phase-IV, Delhi. ---(Kanungo, Group-C)
5. Harinder Mohan  
(Age 55 years)  
S/o Late Shri Krishan Gopal  
R/o I-6, Second Floor  
New Govindpura, Gali No.36  
Krishan Nagar, Delhi – 110 081. ---(Kanungo, Group-C)
6. Krishan Kumar  
(age 52 years)  
S/o Late Shri Ram Saroop

R/o H.No.933, Type II  
Delhi Adm. Flat, Gulabi Bagh, Delhi. ---(Kanungo, Group-C)

7. Suresh Kumar  
(Age 51 years)  
S/o Late Shri Balwant Singh  
R/o H.No.295, Shalimar Bagh  
Delhi – 110 088. ---(Kanungo, Group-C)
8. Surinder Pal  
(Age 51 years)  
S/o Ram Singh  
R/o H.No.B-52/2, Yadav Nagar  
Samaypur, Delhi. ---(Kanungo, Group-C)
9. Suraj Bhan  
(Age 53 years)  
S/o Late Shri Hari Ram  
R/o RZ 44 C (1064)  
Gali No.5/8, Main Sagarpur  
Delhi. ---(Kanungo, Group-C)
10. Rakesh Kumar  
(Age 48 years)  
S/o Late Shri Diwan Singh  
R/o A-292, Chhattarpur Enclave  
Phase-II, New Delhi – 110 074. ---(Kanungo, Group-C)
11. M.L.Meena  
S/o Birbal Meena  
R/o GA-71, Pul Pahladpur  
Near Railway Line, New Delhi. ---(Kanungo, Group-C)
12. Ranbir Singh  
S/o Shri Pratap Singh  
R/o E-2/238, Sector-11  
Rohini, Delhi – 110 085. ---(Kanungo, Group-C) .... Applicants.

(By Advocate: Shri Samundra Sain)

**Versus**

1. Chief Secretary  
Govt. of NCT  
(Through Service Department-II)

Delhi Secretariat, Level. A-Wing  
IP Estate, New Delhi.

2. Divisional Commissioner  
Revenue Department  
Govt. of NCT  
5-Sham Nath Marg  
Delhi – 110 054. ....Respondents

### **ORDER (ORAL)**

**By Hon'ble Mrs. Jasmine Ahmed, Member (J)**

At the very outset, learned counsel for the applicants states that the applicants will be satisfied if a direction is given to the respondents to decide their representation dated 08.12.2017 along with reminder dated 11.01.2018 in a time bound manner.

2. Taking into consideration the submission made by the counsel for the applicants at the Bar, we feel it unnecessary to keep the OA pending before this Tribunal and direct the respondents to decide the aforesaid representation of the applicants, by passing a reasoned and speaking order within a period of six weeks from today.

3. Accordingly, the OA is disposed of. It is made clear that nothing has been commented on merits of the case.

**(Praveen Mahajan)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/rb/